

- 67 -

Annexure-6

Name of the Corporate Debtor: Muktar Minerals Private Limited; Date of Commencement of Liquidation: 01-02-2023; List of Stakeholders as on: 10-04-2023

List of Operational Creditors (other than Workmen, Employees and Government Dues)

(Amount in ₹)

Sl No	Name of creditor	Details of Claims received		Details of claims admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of Claim	Amount covered by lien or attachment pending disposal	Whether lien/ attachment removed? (Yes/ No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	Murali & Co., Advocates	03.03.2023	3,813,812	2,787,061	Unsecured	0	No	0	0.03%	0	0	1,026,751.20	0	
2	Shri Balaji Enterprises	16.08.2021	743,747	743,747	Unsecured	0	No	0	0.01%	0	0	-	0	CIRP accepted as per Reg 12(c)
3	Ambo Exports Industries Limited	24.02.2023	142,329,348	141,816,640	Unsecured	0	No	0	1.74%	0	0	512,707.68	0	Int calculated till 01-02-2023
4	Aditya Birla Global Trading (Singapore) Pte. Ltd. (Formerly Swiss Singapore Overseas Enterprises Pte Ltd.)	17.02.2023	255,819,205	244,466,963	Unsecured	0	No	0	3.00%	0	0	11,352,242.00	0	No supporting for interest calculation
			402,706,112	389,814,411					4.78%			12,891,700.88		



14 OCT 2023

Anup
ANUP KUMAR SINGH
LIQUIDATOR
IP Registration No.- IBB/PA-001/IP-P00153/
2017-2018/10322